

(ग) लौह अयस्क, तांबा अयस्क, मैंगनीज, मैंगनेजाइट और भराई-रेत पर रायल्टी दरों में वृद्धि के सवाल पर विचार हो रहा है।

Demand for minimum wage to plantation workers

4771. SHRI SAMAR MUKHERJEE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government are aware that the wage structure from State to State and estate to estate in plantations is different; and

(b) if so, whether Government are considering the demand of the workers for a common minimum wage all over India?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The State Governments are the "appropriate Government" under the Minimum Wages Act in respect of plantations; in view of this and in view of the fact that plantations cover Tea, Coffee, Rubber, etc., and as minimum rates of wages are fixed or revised at different times in different states, the minimum rates of wages are bound to be different. There is a well developed system for fixing wages in the Plantation Industry in each area through collective bargaining; it is, therefore, felt that the advisability of standardising wages in the plantation industry is yet to be established.

Utilization of manufacturing capacity of Government Medical Stores Depot—Madras.

4772. SHRI A. MURUGESAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government Medical Stores Depot, Madras has got the requisite facilities to manufacture glucose, saline, etc.;

(b) if so, whether these facilities are being fully utilised; and

(c) the concrete steps proposed to be taken to make full utilisation of capacity?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No.

(b) and (c). Does not arise.

Extension given to the Director of All India Institute of Medical Sciences.

4773. SHRI DURGA CHAND: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Director of All India Institute of Medical Sciences was given extension; and

(b) if so, when he was given extension for what period and for what reasons?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). The appointment of the present Director was renewed for a further period of five years with effect from 27-8-1974. The All India Institute of Medical Sciences had, while considering the case of the present Director for appointment to this post for the first time in 1969 clearly laid-down that this tenure would be renewable for the second term. On completion of the first term, the matter was placed before the Institute, who decided to give second term to the present Director, because the Institute Body deeply appreciated his services and the period of renewal was well within his age of superannuation of sixty years.

Setting up of a Telecommunication equipment factory in Madhya Pradesh

4774. SHRI SUKHENDRA SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Madhya Pradesh Government have forwarded any proposal to the Central Government for setting up a telecommunication equipment factory in Madhya Pradesh during the Five Year Plan period;

(b) if so, the details thereof; and

(c) the decision the Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) The Madhya Pradesh Government have offered land free of cost and other Infrastructural facilities for the factory.

(c) The matter is under consideration and a decision is likely to be taken in the near future.